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Tamil University (Amendment) Act, 2012

41 of 2012

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Tamil University (Amendment) Act, 2012

41 of 2012

An Act further to amend the Tamil University Act, 1982.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:--1. Received the assent of the Governor of Tamil Nadu on November 14, 2012 --Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No. 322, Page 287, dated November 16, 2012.

1. Short title and commencement :-

(1) This Act may be called the Tamil University (Amendment) Act, 2012.

(2) It shall be deemed to have come into force on the 2nd day of August 2012.

2. Amendment of Section 12 :-

In Section 12 of the Tamil University Act, 1982 (Tamil Nadu Act 9 of 1982) (hereinafter referred to as the principal Act), in the Third Proviso to sub-section (3), for the expression "sixty-five years", the expression "seventy years" shall be substituted.

3. Repeal and saving :-

Tamil Nadu Ordinance 12 of 2012 (1) The Tamil University (Amendment) Ordinance, 2012 is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken under the principal Act, as amended by the said Ordinance, shall be deemed to have been done or taken under the principal Act, as amended by this Act.